NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 8 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

2. (1BI Vishner

K. Romasany Coursell R. 819

ORDER

Counsel for petitioner present. Counsels for R2, R3 to R6 and R1, R8 & R9 are present. Counsel for R7 called but absent. No representation. Counsel for petitioner seeks time for filing counter in the application filed by R8 & R9. Time extended at request. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)